

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE,
NORTH-EAST DISTRICT, KARKARDOOMA COURTS, DELHI.

ORDER

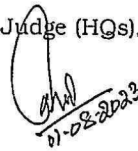
Consequent upon the posting/transfers of the Officers of Delhi Higher Judicial Service and Delhi Judicial Service vide order no. 26/G-1/Gaz.1A/DHC/2023 and 25/DHC/Gaz/G-7/VI.E.2(a)/2023 dated 24.05.2023 of Hon'ble High Court Delhi, New Delhi, the following committees are hereby re-constituted with immediate effect :-

S. No.	Name of the Committee	Name of the Judicial Officers/Court Officials	Designated as
1.	Leave Sanctioning Authority (Judicial Officers)	Sh. Manoj Kumar, ASJ-01 (POCSO) Ms. Geetanjali, ADJ-01	Officer In-charge Link Officer
2.	Arrears Committee	Ms. Savitri, ASJ-02 Ms. Babita Puniya, SCJ-cum-RC Ms. Tania Singh ACJ-cum-CCJ-cum-ARC Sh. Rupinder Singh Dhiman, MM-01	Chairperson Member Member Member
3.	Grievance Redressal Committee	Sh. Pulastya Pramachala, ASJ-03 Ms. Gomati Manocha, PO-MACT Sh. Aashish Gupta, ACMM Ms. Renu Chaudhary, MM (Mahila Court)	Chairperson Member Member Member
4.	Transparency Officer	Sh. Manoj Kumar, ASJ-01 Ms. Gomati Manocha, PO-MACT Ms. Rekha Sharma, SJA	Chairperson Member Member
5.	Sexual Harassment Committee	Ms. Geetanjali, ADJ-01/NE Sh. Aashish Gupta, ACMM Ms. Tania Singh, ACJ/CCJ Ms. Rekha Sharma, SJA Ms. L. Sita, Founder President, SAIRASS, B-2, Kakateeya, 86, I.P. Extn., Patparganj, Delhi-110 092	Chairperson Member Member Member Member
6.	Vigilance Committee	Sh. Pulastya Pramachala, ASJ-03 Sh. Aashish Gupta, ACMM Ms. Tania Singh, ACJ/CCJ	Chairperson Member Member

In the absence of Chairperson, the senior most Officer will Chair the meeting of the Committee.

Minutes of the meetings is to be recorded by the Sr. PA/PA attached with the Chairperson/Member of the concerned Committee.

Further, the correspondence with the Principal District & Sessions Judge (HQs), Delhi and the Hon'ble High Court of Delhi, New Delhi, shall be done only through the undersigned.


01-08-2023

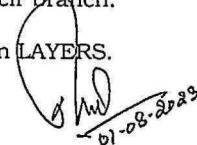
(VIRENDER KUMAR BANSAL)
Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.

No. 5376-5383 /Committee/Judl./N-E/KKD/Delhi/2023

Dated : 01 AUG 2023

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Tis Hazari Courts, Delhi.
3. All the Judicial Officers posted in North-East district with the request to bring this order in the notice of the staff members working under their kind control.
4. All the Administrative Officer (Judl.)/Branch Incharge of all the branches of North-East district with the request to bring this order in the notice of the staff members posted in their branch.
5. The Website Committee, Tis Hazari Courts/Karkardooma Courts, Delhi.
6. R&I Branch, North-East District, KKD Courts Delhi to upload the same on LAYERS.
7. P.S/Reader to the undersigned.


01-08-2023

Principal District & Sessions Judge,
North-East District,
Karkardooma Courts, Delhi.